

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00017/2016      Date of decision: 04.02.2016**  
**IN OA No.060/00121/2014**

**CORAM:** HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

MES No.360590 Raj Kumar, resident of Village & Post Office Sarna,  
Tehsil Pathankot, District Gurdaspur (Now Pathankot), Punjab.

**...PETITIONER**

**BY ADVOCATE:** Sh. Jagdeep Jaswal.

## VERSUS

1. Sh. G. Mohan Kumar, Secretary, Ministry of Defence, North Block, New Delhi.
  2. Maj. Gen. Vijay K. Sikand, Engineer in Chief, E-in-C's Branch, Army Headquarters, Kashmir House, New Delhi.
  3. Sh. DSL Narasimhan, EE, Garrison Engineer, Basoli (J&K).

## ...RESPONDENTS

## **ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

Counsel for the petitioner seeks permission to withdraw the instant Contempt Petition, on account of some typographical errors, with liberty to file fresh one.

2. Accordingly, the instant Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

**(JUSTICE L.N. MITTAL)**  
**MEMBER (J)**

**(RAJWANT SANDHU)**  
**MEMBER (A)**

**Dated: 04.02.2016.**

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